RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/95/2021

Date: 27.10.2021

Ι

The services of **Shri Rajinder Kumar**, an officer in the District Judge Cadre, presently posted as Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Hq. At RHCB, Jaipur, are placed at the disposal of Hon'ble High Court for his posting on some other post.

II

Shri Rajinder Kumar, an Officer in the District Judge Cadre, whose services have been placed at the disposal of Hon'ble High Court and who has been appointed/posted as **Judge**, **Commercial Court**, **Alwar** vide Government Order No. F.19(6)Nyay/2017 Dated 26.10.2021, is hereby directed to join his new assignment.

III

The services of **Shri Brajendra Kumar**, an Officer in District Judge Cadre, have been repatriated from the post of Member Secretary, Rajasthan State Legal Services Authority, Jaipur vide Government Order No.F.19(10) Nyay/2003 Dated 26.10.2021, are placed at the disposal of Hon'ble the Chief Justice for his appointment/posting on some other post.

<u>IV</u>

Shri Brajendra Kumar, an Officer in the District Judge Cadre whose services have been placed at the disposal of Hon'ble the Chief Justice, is hereby transferred and posted as Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur vice Shri Rajinder Kumar.

BY ORDER

REGISTRAR GENERAL

Date: 27.10.2021

No.Estt.B2(v)1/2021/3363

Copy forwarded to the following for information and necessary action:-

- 1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 3. P.S. to All Hon'ble Judges at Jodhpur.
- 4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
- 5. The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.
- 6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 7. The Accountant General, Rajasthan, Jaipur.
- 8. The Registrar General/ Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/ OSD(F&I)/ (Judicial) Rajasthan High Court, Jodhpur and Registrar HQ, at Delhi.
- 9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.

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10.All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.11.The District & Sessions Judge, Alwar with the request to serve/circulate the copy of this order to the concerned Court/Officer/post/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.

12. The Director, Rajasthan State Judicial Academy, Jodhpur.
13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/ Conf./Accounts/General/store Sub.Court/Statistics/Computer Cell RJS Leave/Jr.Actt./Building Cell

REGISTRAR GENERAL